

be permitted to ask whether in those informal discussions any representation was made and what was the nature of those informal discussions ? Could he divulge it ?

SHRI M. C. SHAH : No representation was made, Sir. And I cannot say anything about the informal discussions. They were informal discussions and naturally you cannot have that information.

PROF. G. RANGA : Had it ever been the case that the U. S. S. R. had offered to give any technical assistance to India ?

SHRI M. C. SHAH : No, Sir. Not to my knowledge.

SHRI P. SUNDARAYYA : Did you ask the U. S. S. R. to give any technical help or assistance ?

SHRI M. C. SHAH : No, Sir.

SHRI T. S. PATTABIRAMAN : May I know, Sir, whether the U.S.S.R. are in a position to help ?

MR. CHAIRMAN : Order, order. Next question.

UNIFORMS TO RESERVISTS

*100. SHRI B. V. KAKKILAYA : Will the Minister for DEFENCE be pleased to state :

(a) whether the Fleet Reservist Regulations allow the issue of used uniforms and kit to Reservists in the Indian Navy ;

(b) whether any used uniforms have recently been issued to the Fleet Reservists ;

(c) whether before used articles are re-issued, medical certificates are obtained as to their suitability for use ; and

(d) whether any Reservist has refused to accept the used articles ; if so, what steps have been taken by Government in such cases ?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA) : (a) and (b). Yes, Sir.

(c) No ; but the used uniforms are thoroughly washed and cleaned before issue.

(d) Yes ; one case was reported in May 1952. In this particular case, a fresh issue was made, but ordinarily refusal would be treated as disobedience and dealt with accordingly.

SHRI P. SUNDARAYYA : When old clothes are issued and if particular soldiers object to it, why should it be considered as an act of mutiny and they be punished ?

SHRI SATISH CHANDRA : The Reservists are called for one month's training after an interval of two years and it is not possible to issue fresh clothes every time. After one month's use these clothes cannot be discarded. So they are thoroughly disinfected and washed before being issued again.

SHRI P. SUNDARAYYA : When you conceded the demand of a Reservist who objected to wearing the old clothes and new clothes had been given to him, why is it that he has been punished ?

SHRI SATISH CHANDRA : He has not been punished on that score. It was for a different reason altogether that he was subsequently punished.

SHRI H. N. KUNZRU : Why did the Government issue a new uniform to him instead of punishing him ?

SHRI SATISH CHANDRA : Sir, in this particular case new boots and cap were issued to him, not the rest of the uniform. Later on this cadet was discharged for other reasons.

PROF. G. RANGA : He has not given the reply.

SHRI K. S. HEGDE : Was the agitation started at the instance of any political parties ?

SHRI SATISH CHANDRA : I have no information.

SHRI K. S. HEGDE : Was there any demand for red caps ?

SHRI P. SUNDARAYYA : Was there any demand for white caps ?

MR. CHAIRMAN : Dr. Gour.

FUNCTIONS OF NIRMALA COLLEGE,
DELHI

*101. DR. R. B. GOUR : Will the Minister for EDUCATION be pleased to state :

(a) whether Government have received any report on, or have been keeping in touch with the activities and progress of the Nirmala College, Delhi ;

(b) whether Government will lay on the Table a statement showing—

(i) the number of students on the rolls of the college (the total strength), and their courses of studies, and

(ii) the number of staff employed in the college, their nationality, the nature of their work and their emoluments (to be shown separately in the case of Indian and foreign personnel) ;

(c) whether it is Government's policy to permit colleges to employ foreign personnel for posts for which sufficient Indian personnel are available ;

(d) whether it is a fact that there are separate staff rooms in Nirmala College for Indian and non-Indian staff ; and

(e) whether Government are aware that Bible classes have been made compulsory in this college ; and

(f) whether it is a fact that discrimination against Indian staff and students and intimidation are practised by the authorities of this college ?

THE DEPUTY MINISTER FOR
NATURAL RESOURCES AND
SCIENTIFIC RESEARCH (SHRI
K. D. MALAVIYA) (a). Yes.

(b) Two statements are laid on the Table of the House. (See Appendix III, Annexure Nos. 23 and 24.)

(c) This is a matter to be considered by the University of Delhi. Government are not concerned with recruitment of teachers in the University or its colleges.

(d) to (f). No.

DR. R. B. GOUR : Here according to the statement supplied the non-Indian person—Director, gets Rs. 800 whereas a similar Indian person—the Director, gets Rs. 245 or Rs. 350. How does the Government look at this discrepancy between the salaries provided to a non-Indian officer doing the same work ? Does not the principle of equal wages for equal work apply here ?

SHRI K. D. MALAVIYA : There are no separate grades for Indian and non-Indian members of the staff at the Nirmala College. Government have prescribed grades of pay for Senior Lecturers, Principal, etc. As to the difference pointed out by the hon. Member, the University of Delhi are in a better position to inform the Members about the position.

SHRI R. U. AGNIBHOJ : Do the Government of India give any grant to the Delhi University ?

SHRI K. D. MALAVIYA : Yes.

SHRI R. U. AGNIBHOJ : Can the Government of India make an effort to make the scales uniform and equal irrespective of nationality and other qualifications ?

SHRI K. D. MALAVIYA : I have said there is no such difference on the basis of nationality but if there are any distinctions as has been pointed out by Members, well, the matter may be referred to the University of Delhi and if the hon. Member wishes, I can do so.

DR. R. B. GOUR : There is no question of 'if'. The very statement provided to us by the hon. Minister says.